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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/71/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies, Hyd
NAME OF THE PETITIONER(S)	Nimmagadda Surya Pradeep Biotech Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyd
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. MADHUSUDAN	CA	madhusud@ gmail.com 9246585998	M. Madhusudan

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri M. Madhusudan, Learned CA for the Petitioner.

Post the case on 17.10.2017

  
Member (T)

  
Member (J)

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